

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1226 OF 2019 IN**  
**DFR NO. 2130 OF 2019**

**Dated : 17<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>MEPGEN Solar Private Limited</b>	...	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Bangalore Electricity Supply Company Ltd. &amp; Anr.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Sakie Jakharia

**ORDER**

Issue notice on IA No. 1226 of 2019 (delay in filing appeal) as well as on main appeal returnable on 13.08.2019. Dasti, in addition, is permitted.

List the matter on **13.08.2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/mkj*